Insolvency and Bankruptcy Board of India

7th Floor, Mayur Bhawan, Connaught Place, New Delhi-110001

CIRCULAR

No. IBBI/LIQ/76/2024 09th October 2024

To

All Registered Insolvency Professionals

All Recognised Insolvency Professional Entities,

All Registered Insolvency Professional Agencies

(By mail to registered email addresses and on the website of the IBBI)

Dear Madam / Sir,

Subject: Extension of time for filing Forms to monitor liquidation processes under the Insolvency and Bankruptcy Code, 2016, and the regulations made thereunder.

Vide Circular No. IBBI/LIQ/73/2024 dated 28.06.2024 the liquidators were directed to file forms relating to the liquidation process latest by 30.09.2024.

- 2. In this regard, representations have been received from the liquidators and Insolvency Professional Agencies for extending the date citing the technicalities and issues involved in the submission of the forms.
- 3. Considering the above-mentioned representations and difficulties faced by the liquidator, it has been decided to extend the last date of submission of the forms till 30.11.2024.
- 4. This is issued in exercise of the powers under sub-section (1) of section 196 of the Insolvency and Bankruptcy Code, 2016.

Yours faithfully,

Sd/-

(Om Prakash) Manager